## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 269 (To be answered on the 25<sup>th</sup> February 2016)

## AIR INDIA FLIGHT MISHAP

## 269. SHRIMATI K. MARAGATHAM

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

THE STATE OF THE PARTY.

"(aj) कंटां: साकंर विमालन महाजितेशालय (डीजीयीए) के डस ध

- (a) whether any incident of cracking of the cockpit wildshield in a Lucknow bound Air India flight from New Delhi has come to the notice of the government;
- (b) if so, the detail thereof;

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- (c) whether the Directorate General of Civil Aviation (DGCA) has ordered any probe into this mishap; and
- (d) if so, the details and the findings thereof and the action taken thereon?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

Insid there

(a) to (d): Yes, Madam. During the operation of Air India flight with registration No.VT-EPC from Delhi to Lucknow on 20.12.2015, aircraft experienced windshield crack on the commander's side. Aircraft returned to Delhi after 1 hour and 14 minutes. During the investigation, it was observed that the crack was in the outer ply of the windshield which is not a significant safety issue. Rectification was carried out as per the procedures.